

Title: Introduction of the Protection of Privacy and Prevention of Video Voyeurism Bill, 2005.

15.43<sup>1/2</sup> hrs.

**PROTECTION OF PRIVACY AND PREVENTION OF  
VIDEO VOYEURISM BILL\***

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, I beg to move for leave to introduce a Bill to provide for the protection of individual's privacy and prevention of the use of digital technology for voyeurism and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the protection of individual's privacy and prevention of the use of digital technology for voyeurism and for matters connected therewith or incidental thereto. "

*The motion was adopted.*

SHRI PAWAN KUMAR BANSAL : I introduce the Bill.

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